

[Print](#)**Defective Case Register from 2026-05-05 to 2026-05-05**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-WP(C)/19038/2026 | JAWAHARLAL NAYAK | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 2 | D-CRLREV/12686/2026 | S.SUDHANSU KUMAR SUBUDHI | 2026-05-05 | Code not indicated in cause title and Index |
| 3 | D-ABLAPL/12902/2026 | JAYANTA KUMAR MAJHI | 2026-05-05 | 1. Name of the victim and her address reflected in the FIR be kept in cover. |
| 4 | D-RSA/16072/2026 | GOKULANANDA SAHU | 2026-05-05 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be corrected |
| 5 | D-WP(C)/19470/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. |
| 6 | D-CRLMC/12642/2026 | ASHIS KUMAR MISHRA | 2026-05-05 | 1. S/O wrongly mentioned in Cause title, Affidavit and V.nama instead of D/O. 2. Certified copy of Annex-1 not filed. 3. Synopsis and Date chart not furnished in Index |
| 7 | D-BLAPL/12851/2026 | DEEPAK KU SAHOO | 2026-05-05 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop. |
| 8 | D-BLAPL/12747/2026 | TARA PRASAD MOHAPATRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Name of pending court in Para 3 not correct. 2. Ann.1 not legible. 3. Deficit Court Fee of Rs.2 to be paid on V.nama. |
| 9 | D-WP(C)/19052/2026 | JITENDRA KUMAR DIGAL | 2026-05-05 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Page 21 22 23 52 and 53 not neat. Date of copy of provisional gradation list vide annex-8 not tally with Index. |
| 10 | D-CRLMP/12816/2026 | KSHIROD KUMAR SWAIN | 2026-05-05 | 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Put up for further SR after page marked in Index |
| 11 | D-ABLAPL/13021/2026 | SWAGATIKA PANDA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover |
| 12 | D-BLAPL/12775/2026 | SUSANTA KUMAR TRIPATHY | 2026-05-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Age of the deponent in affidavit does not tally with declaration.2.As per Index,Annexure-2 not properly page marked . |

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| 13 | D-CRLMC/13062/2026 | SUSANTA KUMAR MISHRA | 2026-05-05 | 1. Husbands name of the op. no.1 and Fathers name of the ops. no. 2 and 3 and Guardian name not mentioned of op. no.3 in cause title. 2. Name of the Lower court not correctly furnished in Synopsis and cause title |
| 14 | D-BLAPL/12789/2026 | SARAT KUMAR JENA | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama. |
| 15 | D-BLAPL/12745/2026 | GOURI MOHAN RATH | 2026-05-05 | Name of the petitioner mentioned in petition not tally with the Rejection order as well as signature put in V.nama. |
| 16 | D-CRLMP/12488/2026 | DOLAGOBINDA MOHAPATRA | 2026-05-05 | Annexures be kept in cover |
| 17 | D-ABLAPL/13031/2026 | TUKUNA KUMAR MISHRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. An affidavit filed a twice. |
| 18 | D-WP(C)/17789/2026 | DURGESH NARAYAN RATH | 2026-05-05 | Page 21 22 not legible and 44 partly not legible. |
| 19 | D-BLAPL/12632/2026 | BIJAY KUMAR BEHERA | 2026-05-05 | 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Not properly paginated Annexure-1 and 2 |
| 20 | D-RSA/17271/2026 | SOHAN MISHRA | 2026-05-05 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 21 | D-MACA/18955/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 668 days 2. Court Fee Rs. 3000/ payable not paid 3. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid |
| 22 | D-BLAPL/12699/2026 | SARAT KUMAR JENA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1.Lower Court case nomenclature incorrectly mentioned in petition. 2.Hologram of Rs.50/- not affixed in V.nama. |
| 23 | D-MACA/20105/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 24 | D-ABLAPL/12963/2026 | NILAM SWAIN | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Paragraphs not mentioned in declaration of affidavit |
| 25 | D-WP(C)/19507/2026 | DIPTI RANJAN MOHAPATRA | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 26 | D-BLAPL/12758/2026 | SIDDHARTH GOUTAM DAS | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Ann.2 not mentioned in Petition. |
| 27 | D-ABLAPL/12620/2026 | KHUSBU PANIGRAHI | 2026-05-05 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |

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| | | | | i) Name of the informant be redacted from para-2 of the petition . ii) Annexure -1 be kept in sealed cover . iii) For further S.R. after removal of defect. |
| 28 | D-WP(C)/19875/2026 | DILLIP KUMAR MOHAPATRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1.Instead of Annex-6 mentioned Annex-7 in paragraphs. |
| 29 | D-MACA/19640/2026 | BISHNU BRATA SINGH | 2026-05-05 | date of judgement does not match in c copy |
| 30 | D-BLAPL/12828/2026 | DIBYA PRAKASH MISHRA | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the both parties (petitioner and Opp.party) not filing in V.NAMA |
| 31 | D-BLAPL/12743/2026 | TARA PRASAD MOHAPATRA | 2026-05-05 | .Page No. 9 not legible. 2.Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 32 | D-WA/18286/2026 | SANJAY RATH,A.G.A | 2026-05-05 | 1.Provision of Law Not furnished in appeal memo and I.A. no. 1541/2026 2.District not mention in cause title of Appellant no. 1 3 4 |
| 33 | D-WP(C)/19018/2026 | KARUNAKAR RATH | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 . petitioner not signed in V.nama. 2. Page no-22 not legible. 3.Subject Code Not Furnished . |
| 34 | D-BLAPL/12793/2026 | SUBHRANSU BHUSAN MOHANTY | 2026-05-05 | prayer not properly furnished |
| 35 | D-ABLAPL/12637/2026 | DEEPAK KU SAHOO | 2026-05-05 | 30-OTHER DEFECT (IF ANY) i)S.L. no. 2 of the affidavit not tally with cause title.ii) page no.9 and 10 not neat and legible.iii) Annexure-1 be kept in sealed cover. iv) For further S.R |
| 36 | D-WP(C)/20285/2026 | SANGRAM KUMAR SINGH | 2026-05-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | D-WA/18391/2026 | SASWAT DAS,A.G.A | 2026-05-05 | District of R-2 not furnished in cause title |
| 38 | D-WP(C)/20263/2026 | SANJIB MOHANTY | 2026-05-05 | 1-COURT FEE IS DEFICIENT. Date of copy of letter vide annex-13 not tally with Index.D.C.Fee of Rs.6/- not paid |
| 39 | D-WP(C)/19464/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | Not properly page marked |
| 40 | D-BLAPL/12679/2026 | SURYAKANTA DWIBEDI | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.1 be kept in sealed cover. |
| 41 | D-ABLAPL/12649/2026 | PRAJIT KUMAR PRADHAN | 2026-05-05 | 30-OTHER DEFECT (IF ANY) i) Annexure-1 not properly page marked in Index, Book mark and Petition. |

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| 42 | D- ABLAPL/12652/2026 | ANIRUDHA DAS | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) i) Paragraph no. not correctly mentioned in declaration of the affidavit.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid. |
| 43 | D- BLAPL/11142/2026 | SUSIL KUMAR PATTNAIK | 2026-05-05 | 1.Wrongly mentioned G.R. case instead of Spl. G.R.case in C.title of the petition. 2.Age of the deponent mismatch in Affidavit and declaration |
| 44 | D-CRLA/13197/2026 | RAMESH CHANDRA BEHERA | 2026-05-05 | 1. paragraphs not correct in declaration of affidavit.2.Name of the informant be redacted from the petition and annexs. 1 and 2 reflecting the name and address of informant be kept in cover |
| 45 | D- CONTC/18084/2026 | ADV. | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. WPC case number and date of disposal not correctly furnished in Reference certificate. |
| 46 | D-WA/20249/2026 | DR. PRASANTA KUMAR MISHRA | 2026-05-05 | i) Op. no. 3 to 6 in wp (c) are not made party in appeal memo. ii) District of R1 and 2 not mention in cause title. |
| 47 | D- MACA/19527/2026 | ADAM ALI KHAN | 2026-05-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 145 days |
| 48 | D- CONTC/15135/2026 | ADV. | 2026-05-05 | 1. Reference certificate and Vernacular certificate not furnished. |
| 49 | D- BLAPL/12795/2026 | BHARAT BHUSAN ROUTRAY | 2026-05-05 | page no. 13 partially legible |
| 50 | D-CRLA/12139/2026 | JITENDRA SAMANTARAY | 2026-05-05 | 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Nature of application wrongly indicated in 1st para of I.A.No.1117/2026 2-The name of victim and her details disclosed in Annexure-1 be kept in sealed cover. 3- Status of appellant not furnished. |
| 51 | D-WP(C)/19050/2026 | PADMALAYA MOHAPATRA | 2026-05-05 | .Receipt Showing Serv.copy To cg not Filed. |
| 52 | D- BLAPL/12700/2026 | SARAT KUMAR JENA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) i) H.C.B.A.W.S. of Rs. 50/- not paid. |
| 53 | D- ABLAPL/12875/2026 | AMULYA RATNA PANDA | 2026-05-05 | Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 54 | D- CRLMC/12853/2026 | BHABANI SANKAR MISHRA | 2026-05-05 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.2. Page no.11 not neat and legible. |

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| 55 | D-WP(C)/20433/2026 | JITENDRA KUMAR DIGAL | 2026-05-05 | Page marking not correct in petition |
| 56 | D- MACA/20124/2026 | ADAM ALI KHAN | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Period of Delay 46 days |
| 57 | D- WPCRL/12380/2026 | SOUMYA RANJAN PANDA | 2026-05-05 | NAME OF VICTIM AND HER RELATIVES BE REDACTED FROM PETIITION , AFFIDAVIT, SYNOPSIS, DATE CHART,INDEX . ANNEXURES AND V.NAMA BE KEPT IN SEALED COVER |
| 58 | D- ABLAPL/12987/2026 | SIDDHARTH GOUTAM DAS | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Name and details of victim/informant mentioned in annexure 01 need not be disclosed and kept in closed cover. |
| 59 | D- BLAPL/12708/2026 | AMULYA RATNA PANDA | 2026-05-05 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop. |
| 60 | D- CONTC/13357/2026 | ADV. | 2026-05-05 | i) Postal receipt not filed.for further S.R. after removal of defect |
| 61 | D-WP(C)/18667/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. |
| 62 | D- CRLREV/12756/2026 | DEVASHIS PANDA | 2026-05-05 | 1 . CRLMC mentioned instead of CRLREV in Index. 2. Good ground certificate not furnished, |
| 63 | D- CRLMP/12894/2026 | ASHIS KUMAR MISHRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Serial number of the opp. party not correctly furnished in para no.3 and 4 |
| 64 | D- ABLAPL/12908/2026 | PRATIK DASH | 2026-05-05 | page no.13 partially legible |
| 65 | D-WP(C)/20127/2026 | AFRAAZ SUHAIL | 2026-05-05 | .Receipt Showing Serv.copy To cg not Filed. |
| 66 | D- CRLREV/12865/2026 | BHABANI SHANKAR DASPARIDA | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 67 | D- ABLAPL/13011/2026 | SUSANTA KUMAR LENKA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Paragraph no. not correctly furnished. |
| 68 | D- BLAPL/12788/2026 | MANGU NANDY | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 69 | D- BLAPL/12702/2026 | SANJUKTA MUNDA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) i) T.R. no. mentioned in date chart not tally with cause title. ii) Name of the trial court mentioned in cause title not tally with Rejection order. iii) Year of the Rejection order mentioned in Index and Book mark not tally with Rejection order. iv) Date of the rejection order mentioned in para-3 and 8 not tally with annexure- 2. v) Paragraph sl. no. 10 repeated in petition. vi) Paragraph sl. no. not correct in |

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| | | | | declaration of the affidavit. vii) Page no. 11 not properly scanning |
| 70 | D-ABLAPL/11620/2026 | SATYAJIT MOHAPATRA (2) | 2026-05-05 | 1. Name of son of Informant appearing in redacted Ann.1 at page 11 and 12. |
| 71 | D-MACA/19094/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid |
| 72 | D-BLAPL/12737/2026 | SARAT KUMAR JENA | 2026-05-05 | Hologram of Rs.50/- not affixed in V.nama. |
| 73 | D-BLAPL/12794/2026 | SARAT KUMAR JENA | 2026-05-05 | D.C.fee Rs.50/- to be paid on v.nama |
| 74 | D-CRLMC/12951/2026 | ARIJEET MISHRA | 2026-05-05 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put for SR after redacting the name of Victim / informant from the petition. |
| 75 | D-MACA/20102/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 76 | D-CRLA/13220/2026 | RAMESH CHANDRA BEHERA | 2026-05-05 | S.R. will be made after filing of C.copy /Free copy of challenging order vide annex.4. |
| 77 | D-ABLAPL/13001/2026 | ABHISIDDHANTA SAHOO | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 78 | D-BLAPL/12722/2026 | LAXMIPRIYA BEHERA | 2026-05-05 | 1.State of the Petitioner not properly mentioned in C.title. 2.Name of the Father of the petitioner mentioned in C.title Sakir Hussain whereas in Affidavit Sakir miyan and signed as sakir. |
| 79 | D-WP(C)/19028/2026 | NILAMADHABA ROUT | 2026-05-05 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 67 to 72 96 and 97 not neat. |
| 80 | D-WP(C)/18204/2026 | AMIT PRASAD BOSE | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition |
| 81 | D-WP(C)/18982/2026 | PADMALAYA MOHAPATRA | 2026-05-05 | .Receipt Showing Serv.copy To cg not Filed. |
| 82 | D-WA/18363/2026 | SASWAT DAS,A.G.A | 2026-05-05 | District of A-1 and 2 not mention in cause title. |
| 83 | D-CRLREV/12968/2026 | PRATYUSH RANJAN PATNAIK | 2026-05-05 | C. copy Annex-1 not filed. |
| 84 | D-MACA/5672/2026 | JEEVANJYOTI MOHANTY | 2026-05-05 | further SR after disposal of IA reg limitation |
| 85 | D-CRLA/10836/2026 | AMLAN MOHANTY | 2026-05-05 | 1.Name of victim school reflected in the petition be redacted.2. Name of victim school reflected in judgement vide annex.1 be kept in cover.3. provision of law not correctly furnished in I.A. no.1004/2026 not properly |

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| | | | | furnished.5. status of the petitioner not furnished in C.T. |
| 86 | D-MACA/19099/2026 | ADAM ALI KHAN | 2026-05-05 | further SR after filling of c copy |
| 87 | D-CONTC/19804/2026 | SURYAKANTA DWIBEDI | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 88 | D-WP(C)/17791/2026 | DURGESH NARAYAN RATH | 2026-05-05 | Name of petitioner in Cause Title and Affidavit not correctly furnished |
| 89 | D-BLAPL/12852/2026 | RAMDAS ACHARY | 2026-05-05 | Annextures -3 not tally with Index. |
| 90 | D-WP(C)/20281/2026 | ASHOK KUMAR SAHOO | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure -1 not mentioned in averments. |
| 91 | D-ABLAPL/13039/2026 | SWETA DASH | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Offence mentioned under different sections in Para 1 not tally with FIR. Section 74 be deleted. |
| 92 | D-BLAPL/12824/2026 | BIJAY KUMAR BEHERA | 2026-05-05 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 93 | D-WP(C)/18334/2026 | GYANA RANJAN SETHI | 2026-05-05 | Page 48 to52 and 56 not neat |
| 94 | D-CRLA/11575/2026 | DUSHMANTA SAHOO | 2026-05-05 | 1. Name of the victim school name and relative of the victim reflected in the judgement and name of the informant and relative reflected in deposition be kept in cover.2. status of the petitioner not furnished in C.T. |
| 95 | D-WP(C)/18789/2026 | DURGA PRASAD JENA | 2026-05-05 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 16 and 17 not neat and legible |
| 96 | D-WP(C)/20551/2026 | DR. SIMANCHALLA RANJIT | 2026-05-05 | 1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.18/- not paid |
| 97 | D-CONTC/19716/2026 | ADV. | 2026-05-05 | Code Not indicated. |
| 98 | D-RSA/16443/2026 | ABINASH ROUTRAY | 2026-05-05 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 99 | D-WP(C)/17787/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. Name petitioner not correctly mentioned in both Affidavits and Annexure-1 |
| 100 | D-CRLA/11173/2026 | DEVASHIS PANDA | 2026-05-05 | 1. Period of Delay 17 days delay. I.A.not filed. 2. Dt. of order of annex.1 not furnished in the prayer.3.O.C. No.2211/2024 in annex.3 not tally with index.4. or.dtd.6-8-2024 vide annex.4 filed without seal or signature of authority. |
| 101 | D-CRLMC/10712/2026 | SURENDRA BEHERA | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the |

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| | | | | petition. 1. Put up for further SR after redacting the name of victim / informant from the Annexures. |
| 102 | D-CMP/20272/2026 | RAJESH RANJAN SAHOO | 2026-05-05 | C.copy of annexure-5 not filed. |
| 103 | D-BLAPL/12629/2026 | PUSPAMITRA MOHAPATRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Name and details of Informant-cum-Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 104 | D-BLAPL/12806/2026 | SATYA RANJAN MULIA | 2026-05-05 | Name of trial court and date of order not furnished in C.T. and prayer |
| 105 | D-ABLAPL/12873/2026 | SITIKANT MISHRA | 2026-05-05 | Paragraph no.3 repeated twice. |
| 106 | D-WP(C)/18499/2026 | MANAMOHAN PATTANAYAK | 2026-05-05 | opy of the representation dt. 06.11.2025 mentioned in the Index (Anx-8) not tally with para-16 body of the petition and under anx-8 |
| 107 | D-WA/18390/2026 | SASWAT DAS,A.G.A | 2026-05-05 | District of R-2 not mention in cause title. |
| 108 | D-WP(C)/20578/2026 | AMITABH MISHRA | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 88 not neat.Name of filing advocate not in capital letter in Vnama |
| 109 | D-BLAPL/12741/2026 | SARAT KUMAR JENA | 2026-05-05 | 1. Hologram of Rs.50/- not affixed in V.nama. 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3.mobile Phone Numbers Of All The Signing Advocates Not Indicated |
| 110 | D-ABLAPL/12896/2026 | SHISHUPAL SAHU | 2026-05-05 | 1. Name of the informant and his sister reflected in the petition be redacted and name of informant and relatives of the victim and address reflected in the FIR be kept in cover. |
| 111 | D-ABLAPL/12962/2026 | DILLIP KUMAR GURU | 2026-05-05 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) 1.Year of P.S. and C.T. case incorrectly mentioned in Synopsis. 2.Annexure-3 and 4 mentioned in Index not furnished in averment. 3.Court fees of Rs.6/- and Hologram of Rs.50/- not affixed in V.nama. |

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| 112 | D-BLAPL/12818/2026 | JUDHISTHIR SAHOO | 2026-05-05 | Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover |
| 113 | D-CRLMC/13162/2026 | RITA SINGH | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Date of order not correctly furnished in para no.10 and Grounds para (v). |
| 114 | D-WP(C)/18696/2026 | KHIROD KUMAR SWAIN | 2026-05-05 | Annex- 1 not exhibited at page no.13. |
| 115 | D-CRLMC/12465/2026 | PRAKASH KUMAR MISHRA | 2026-05-05 | 1. Charge sheet dated not correctly furnished Sl. no.5 in Index. 2. Date of order not correctly furnished Sl. no.8 in Index and 4th line of the page no.10. |
| 116 | D-WP(C)/19025/2026 | DEBASHISHA HOTA | 2026-05-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit. |
| 117 | D-ABLAPL/12949/2026 | TAPAN KUMAR JENA SAMANTA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1.Name of Informant and family members mentioned in Page No. 15 not redacted. 2.Name and details of Informant, family members mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 118 | D-BLAPL/12830/2026 | SOUMYA RANJAN DAS | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 119 | D-MACA/20297/2026 | NIBEDITA MOHANTY | 2026-05-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee Rs. 8135/ payable not paid |
| 120 | D-WP(C)/19402/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. |
| 121 | D-CMP/20407/2026 | OM SWARUP | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 122 | D-WP(C)/20559/2026 | DR. SIMANCHALLA RANJIT | 2026-05-05 | 1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.24/- not paid |
| 123 | D-WP(C)/20286/2026 | SANGRAM KUMAR SINGH | 2026-05-05 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | D-WP(C)/19869/2026 | PRADEEPTA KUMAR SWAIN | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 45 not neat. |
| 125 | D-WP(C)/19471/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. |

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| 126 | D-CRLMC/13395/2026 | AMITAV TRIPATHY | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 127 | D-CONTC/19502/2026 | ADV. | 2026-05-05 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 128 | D-BLAPL/12757/2026 | SURYAKANTA DASH | 2026-05-05 | 1. Name of PS mentioned in address of Pet. in CT and V.nama not correct as per rejection order. 2. Ann.1 be kept in sealed cover. |
| 129 | D-WP(C)/19404/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. Name of petitioner in Synopsis,Date Chart,Cause Title and V.Nama not correctly furnished |
| 130 | D-BLAPL/12770/2026 | DEEPAK DAS | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover. |
| 131 | D-WP(C)/19985/2026 | KHIROD KUMAR SWAIN | 2026-05-05 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 132 | D-BLAPL/12641/2026 | BIRAJA KANTA MAHAPATRA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Petition not correctly addressed to Honorable Court. |
| 133 | D-WP(C)/20547/2026 | SWETA DASH | 2026-05-05 | 1. Paragraphs not correctly furnished in declaration |
| 134 | D-BLAPL/12803/2026 | BHARAT BHUSAN ROUTRAY | 2026-05-05 | page no.10 not neat and legible |
| 135 | D-ABLAPL/12654/2026 | KARUNAKAR GAYA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) i) Page no. 13 not properly scanning.ii) Page no. 20 not neat.iii) Page no.25 not legible. |
| 136 | D-RSA/16203/2026 | PRAFULLA KUMAR MOHAPATRA | 2026-05-05 | 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2.Respondents No-7 and 8 added as Parties not yet substituted. |
| 137 | D-BLAPL/12755/2026 | AMULYA RATNA PANDA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Name of Pet. in CT not tally with signature. 2. Ann.1 and 2 be kept in sealed cover. |
| 138 | D-MACA/18970/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Period of Delay 668 days 2. Court Fee Rs. 2000/ payable not paid 3. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid Decree |
| 139 | D-BLAPL/12715/2026 | PRAFULLA KUMAR KHATEI | 2026-05-05 | Page No. 11-12 not legible. |

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| 140 | D-ABLAPL/12995/2026 | DINESH KUMAR MOHANTY | 2026-05-05 | Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover |
| 141 | D-CONTC/18946/2026 | ADV. | 2026-05-05 | i) Para no. wrongly mention in declaration. ii) District not mention in cause title of op |
| 142 | D-WP(C)/18503/2026 | MANA MOHAN PATTANAIAK | 2026-05-05 | Copy of the representation dt. 06.11.2025 mentioned in the Index (Anx-8) not tally with para-16 body of the petition and under anx-8. |
| 143 | D-CONTC/15264/2026 | ADV. | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Sl. no.2 not correctly furnished in affidavit. 2. Copy of order dated 11,07. 2024 passed in WPC No. 11519 / 2024 to be filed. |
| 144 | D-ABLAPL/12909/2026 | PRASANTA KUMAR JENA | 2026-05-05 | page nos. 16 and 19 partially legible |
| 145 | D-BLAPL/12753/2026 | BISWAJIT MOHANTY | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Para 5 appearing twice in petition. 2. Relation of Deponent in first line of Affidavit not correct. |
| 146 | D-CRLMC/12474/2026 | RANJAN KUMAR BEHERA | 2026-05-05 | 14-NOT PROPERLY INDEXED. 1. After page no.5 two pages not paginated. |
| 147 | D-RSA/16169/2026 | PRASHANTA KUMAR NAYAK | 2026-05-05 | Put up for further S.R after Valuation and C.Fee furnished in the Memo. of Appeal |
| 148 | D-BLAPL/12782/2026 | PRASANTA KUMAR ROUTRAY | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover. |
| 149 | D-MACA/20112/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 150 | D-CRLA/11957/2026 | SK. ZAFARULLA | 2026-05-05 | 1. Name of the victim school be redacted from the petition.2. Name of the victim address, relatives, school name reflected in the judgement para.2 4(i) 5 be kept in cover.3. status of the petitioner not furnished in C.T. |
| 151 | D-BLAPL/12730/2026 | DEBARAJ BEHERA | 2026-05-05 | 1.G.R. case No. incorrectly mentioned and Court name 2 types mentioned in Synopsis. 2.Page No. 16 not legible. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 152 | D-BLAPL/12797/2026 | GAGAN BIHARI SINGH | 2026-05-05 | 1. Nomenclature not correctly furnished in index and petition.2. Name of trial court and date of rejection order not furnished in synopsis ,C.T and prayer of petition |
| 153 | D-WP(C)/18685/2026 | SUDEEP KUMAR SARANGI | 2026-05-05 | 14-NOT PROPERLY INDEXED. |
| 154 | D-BLAPL/10792/2026 | SURYAKANTA DASH | 2026-05-05 | Name and address of the Informant-cum-victim mentioned in page -7 and 8 of Annexure-1 be redacted. |
| 155 | D-ABLAPL/12959/2026 | NIRAJ KUMAR SETHI | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Year of G.R. case incorrectly mentioned in petition. |

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| 156 | D-BLAPL/11964/2026 | GYANA RANJAN DAS | 2026-05-05 | 1. LTI of Deponent not Identified in Affidavit. 2. Seal of Attesting Officer not found in V.nama |
| 157 | D-CRLMC/11059/2026 | BISHNU PRASAD PRADHAN | 2026-05-05 | 1.Name of the victim / informant need not be disclosed in connection with Annex-1 2 3 and 5 kept in Closed cover |
| 158 | D-WP(C)/19666/2026 | PRASANTA KUMAR PANDA | 2026-05-05 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Paragraphs not correctly furnished in declaration. |
| 159 | D-MACA/19955/2026 | SUBRAT SATPATHY | 2026-05-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 160 | D-ABLAPL/13005/2026 | PRADEEP KUMAR KUNDU | 2026-05-05 | Name of informant be redacted from para no.2.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 161 | D-RSA/16387/2026 | NARAYAN PRASAD PARIJA | 2026-05-05 | 1. Court Fee Rs.300/- Payable,Not Paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 3.Valuation of the Appeal be corrected.4.Leave Petition for P.L.Rs of deceased Respondents be filed.5.Sl.No of the Appellants in the Vakalat not mentioned.6.L.T.Is on the Vakalat. not attested.7.I.A for abatement and condonation of delay be filed separately.8.Index not properly Page marked.9.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation. |
| 162 | D-WA/18113/2026 | BISWABARA DASH,A.S.C | 2026-05-05 | i) District of R-2 not mention in cause title. ii) Para no. M repeat in grounds. |
| 163 | D-CONTC/15222/2026 | ADV. | 2026-05-05 | 1. WPC case number not correctly furnished in Reference certificate and para no.1. |
| 164 | D-WP(C)/19823/2026 | SUBASH MANSINGH | 2026-05-05 | Put up for S.R.after all the Annexures are properly arranged in the body of petition. |
| 165 | D-MACA/19519/2026 | ADAM ALI KHAN | 2026-05-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 17 days |
| 166 | D-CRLA/11616/2026 | SK. ZAFARULLA | 2026-05-05 | status of appellant not furnished. |
| 167 | D-MACA/20204/2026 | RIMJHIMBALA PATI | 2026-05-05 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 228 days |
| 168 | D-CRLMC/12834/2026 | PRABHAS CHANDRA PANDA | 2026-05-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

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| | | | | 1.Signature of the deponent in affidavit and V.nama does not tally with cause title.2.Cause title not properly placed on record. |
| 169 | D-BLAPL/12791/2026 | SARAT KUMAR JENA | 2026-05-05 | D.c.fee Rs.50/- to be paid on v.nama. |
| 170 | D-WA/18820/2026 | DR. BINODA KUMAR MISHRA | 2026-05-05 | i) Legible copy of page no.60 62 63 75 77 78 79 82 108 109 118 to 127 are to be filed. |
| 171 | D-ABLAPL/13037/2026 | RAJENDRA NARAYAN ROUT | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1. Age of father guardian not mentioned in CT. 2. Signature of Minor in V.nama. |
| 172 | D-WP(C)/19710/2026 | PRITAM KUMAR MOHANTY | 2026-05-05 | Annex-8 wrongly mentioned in the para-9 body of the petition instead of Annex-7. |
| 173 | D-WP(C)/19506/2026 | DIPTI RANJAN MOHAPATRA | 2026-05-05 | 1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fee Rs.18.00 to be paid |
| 174 | D-CRLA/11171/2026 | DEVASHIS PANDA | 2026-05-05 | 1. Period of Delay 17 days delay. I.A. not filed.1. Date of order of annex.1 not furnished in the prayer.2. Or. Comp. no.2211/2024 vide annex.3 not tally with index .3. or. dtd.06-08-2024 vide annex.4 filed without designation and sign. of authority and al so order not reflected ,free copy / c.opy or attested copy. |
| 175 | D-BLAPL/12709/2026 | AMULYA RATNA PANDA | 2026-05-05 | 30-OTHER DEFECT (IF ANY) P.R number not mentioned copy of P.R vide annex-1. |
| 176 | D-BLAPL/12698/2026 | JYOTIRMAYA SAHOO | 2026-05-05 | 30-OTHER DEFECT (IF ANY) Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 177 | D-WA/18819/2026 | DR. BINODA KUMAR MISHRA | 2026-05-05 | i) Legible copy of page no. 61 to be filed. ii) Page no 99 wrongly mention after page no. 89. |
| 178 | D-MACA/20109/2026 | KAPILA CHARAN NAYAK | 2026-05-05 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 179 | D-WP(C)/19065/2026 | JITENDRA KUMAR DIGAL | 2026-05-05 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of Copy of provisional gradation list vide-8 not tally with Index.Name of the petitioner not tally with affidavit and cause title.Page 52 and 53 not neat. |
| 180 | D-CRLMC/12742/2026 | PRAVAT KUMAR NAYAK | 2026-05-05 | 30-OTHER DEFECT (IF ANY) 1.Age and name of father of the petitioner not furnished in the cause title.2.Date of Agreement under Annexure-4 does not tally with Index.3.No.of 1.C.C.Case under Annexure-3 does not tally with Date chart and Index. |

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| 181 | D- CONTC/17692/2026 | DIGAMBAR SETHI | 2026-05- 05 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 182 | D-CRLA/12691/2026 | MANORANJAN KHATUA | 2026-05- 05 | 1. Name of the victim school reflected in the petition be redacted.2. Dist. of trial court not mentioned in the being aggrieved.3. Paragraphs not correctly furnished in affidavit of I.A.4. Name of the school reflected in the judgement be kept in cover. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-05-2026 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|---|
| 1 | CMAPL/527/2023 | CMAPL/527/2023 | ADV. | OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. SECOND COPY OF IMPUGNED ORDER NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |